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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13.10.2017

O.A./260/365/2015

COUNTER FILED

PRADEEP KUMAR SWAIN
-V/S-
M/O RAILWAYS

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mrs. S. Rajaguru

Notes of The Registry	Order of The Tribunal
<p>free copy of order dt. 13.10.16 given to both counsel.</p> <p><i>Mr. N.R. Routray</i> 25/10/2017 <i>DR. MRUTYUNJAY SARANGI</i> 25/10/2017 <i>S. Rajaguru</i> 25/10/2017</p>	<p>Mr. N.R. Routray, Ld. Counsel for the applicant submits that in view of the counter filed by the Respondents he has no further grievance to be adjudicated. Hence the O.A. is disposed of being infructuous.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>